

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 269
59/241-242/ND/2019

IN THE MATTER OF:

Anjali Bhardwaj & Ors.

...

Applicant/Petitioner

Versus

M/s. VS Realtech Pvt. Ltd. & Ors.

...

Respondent

Under Section: 241-242

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

None

ORDER

Renotify on 8th September 2021.



(T.S.Singh)
Court Officer